

15.7.2014 ✓

O.A. No.464/2010

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

List revised. No one is present on behalf of the applicant

Res: Sri G.S. Sikarwar

No one is present on behalf of the applicant to press Restoration Application No. 332/00426/2014 filed along with delay condonation application No. 332/00427/2014.

Today, neither there is any request for pass over or for adjournment. It appears that the applicant is not interested to pursue the restoration application. Accordingly, restoration application is dismissed in default and for non-prosecution.

J.Ch

M(A)

W.R. Agrawal
M(J)

~~OR~~
~~copy of order~~
Deecret 15-7-14
Dismissed
15-7-14

HLS/-

O.R.

Vakalatnamma has
been filed by Sri
S.K. Pandey, A.M.
on behalf of -
applicant.

✓ Am
19.2.16